



REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G 0013 /O.A. No. 442/2023/2024

दिनांक:-

Date: 10.01.2024

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg,
New Delhi.
E-mail-judicial-ngt@gov.in

Subject: Submission of status report in compliance of directions issued by Hon'ble NGT vide order dated 31.10.2023 in O.A. No. 442/2023 Pankaj Srivastava V/s Birla Carbon India Private Limited & Ors.

Sir,

In Compliance of Hon'ble NGT order dated 31.10.2023 in the matter of O.A. No. 442/2023 Pankaj Srivastava V/s Birla Carbon India Private Limited & Ors., the Joint Committee factual report is being filed herewith.

It is requested that the aforesaid status report may be presented before the Hon'ble Tribunal for kind consideration.

Encl.: As above.

Yours faithfully,

(U.K. Gupta)
Regional Officer
Sonbhadra.

Endt. No. & date as above.

Copy to:-

1. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board, Lucknow for kind information & necessary action please.
2. Shri Pradeep Kumar Mishra, Advocate, R/o. B-235, Sector -19, NOIDA (U.P.) for kind information & necessary action please.

Regional Officer
Sonbhadra.

Action taken Report in pursuant to Honble NGT order in the matter of Original Application No. 442/2023, Pankaj Srivastava Versus Birla Carbon India Private Limited

1. Hon'ble NGT has constituted a joint committee vide its Order dated 24.07.2023 in Original Application No. 442/2023, Pankaj Srivastava Versus Birla Carbon India Private Limited. The operative part of the order is as follows: -

".....3.. Grievance a substantial issue of environment has been raised. In view of the facts narrated above we constitute a committee consisting of Collector, Renukoot, Uttar Pradesh and One representative from State Pollution Control Board. The Committee is directed to visit the site and submit a factual and action taken report within four weeks by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The Report should clearly provide compliance status with respect to CTO granted on 30.01.2019 and with respect to additional manufacturing processes. The Report shall further provide ambient air quality data around the industry and trends of ambient air quality as per established National Air Quality Monitoring Program (NAMP) station, if operated.

2. For the compliance of Hon'ble NGT directives, the report of joint committee has been filed vide reference number G000826/OA-442/2023 dated 27.10.2023.
3. As per committee report, the unit is engaged in production of Carbon Black from Carbon Black Feed Stock (CBFS) and Molasses.

4. The unit has obtained consent to operate (CTO) under Air (Prevention and Control of Pollution) Act, 1981 (as amended) from UPPCB issued vide Ref No. 37060/UPPCB/Sonebhadra (UPPCBRO) /CTO/air/Sonebhadra/2018 dated 30.01.2019 for the period upto 31.12.2023 and has applied for renewal of CTO.
5. The consented production capacity is Carbon Black-6100 MT/Month and by-product Electricity Generation-15 MW & Steam Generation-46000 MT/Month.
6. The unit has 02 nos. of Boilers, 02 nos. of Rotary Dryers and 02 nos. of Purge Gas Filters as Air Pollution sources. Another source of Air Pollution is 02 nos. of D.G. Sets having capacity 2250 KVA and 1250 KVA. The details of Air pollution sources and control Devices are as follows:-
 - 6.1. The unit has provided a stack of 75 Mtrs height from ground level to control the Gaseous emission generated from the Boiler of 31 TPH Steam Generation Capacity.
 - 6.2. The unit has also provided a stack of 82 Mtrs. height from ground level to control the Gaseous emission generated from the Boiler of 55 TPH Steam Generation Capacity.
 - 6.3. The unit has also provided a stack of 45.5 Mtrs. height from ground level to control the Flue Gas emitted from Rotary Dryer line-01 and a stack of 50.5 Mtrs. height from ground level to control the Flue Gas emitted from Rotary Dryer line-02.



- 6.4. The unit has installed 2 nos. of Purge Gas Filters for separation of un-pelletized carbon black and drying gas generated from rotary dryer. Carbon black is collected in the surge tank through the purge gas filter and the gaseous emission is discharged into the atmosphere through the chimney. Each chimney with purge gas filter is installed approximately 36 meters and 42.25 meters high from the ground level respectively to control gaseous emissions.
- 6.5. The unit has installed 02 lines namely: Line-1 for hard Black Reactor and Line-2 for soft Black Reactors. Each line has installed three reactors with wet scrubber and 15 Meter high stack in each reactor. The unit has also provided Main Bag Filters for both line separately, which is a process equipment used for separation of carbon black. The unit informed that 3444 Bags are installed in each Main Bag Filter.
- 6.6. To bring down the temperature of gas which emitted from reactors Line-01 and Line-02, a quench Tower has provided by the unit. The unit has also provided vent scrubber on each 06 reactors nearby quench tower. During running of plant/production, all Vents are found closed. Each Vent Scrubbers are used only during shutdown or off production to bring down the temperature of reactors.
- 6.7. The unit has also provided stacks with acoustic enclosures on both D.G. Sets. The height of stacks was found as per prescribed norms.
7. The Consented Air Pollution source and control devices details are mentioned in CTO issued on 30.01.2019 by SPCB as follows:-



Air Pollution Source Details					
S. No.	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1.	Boiler-31 TPH	Off Gas	01	Particulate Matter	75 meter high stack from ground level.
2.	Boiler- 55 TPH	Off Gas	02	Particulate Matter	82 meter high stack from ground level.
3.	Dryer-1	Off Gas	03	Particulate Matter	45.5 meter high stack from ground level.
4.	Dryer-1	Off Gas	04	Particulate Matter	50.5 meter high stack from ground level.
5.	Purge Gas Filter-02 Nos	-	05 & 06	Particulate Matter	36 meter and 42.25 meter high stack from ground level with Bag filters.
6.	D.G. Set- 2250 KVA	HSD	07	Particulate Matter	30 meter high stack with acoustic enclosure.
7.	D.G. Set-1250 KVA	HSD	08	Particulate Matter	20 meter high stack with acoustic enclosure.
8.	Reactor- 03 Nos. X 2	-	-	Particulate Matter	Vent scrubber installed on each reactor and one bag filter is installed on each 03 reactors.

8. After submission of joint committee report, Hon' ble NGT vide its Order dated 31.10.2023 in the matter of Original Application No. 442/2023, Pankaj Srivastava Versus Birla Carbon India Private Limited, instructed as following:-



".....2. The recommendations of the joint Committee are as under:-

Recommendations:-

- i) The unit needs to monitor the gaseous emission emitted from Vent Scrubbers during process shutdown/off production each year.*
- ii) The unit shall inform about next process shutdown/off production to UPPCB and UPPCB needs to monitor to ensure the gaseous emission emitted from Vent Scrubbers.*
- iii) The unit shall install sampling platform and Port hole on each vent scrubbers.*
- iv) In case of any violation found according to the analysis report, the UPPCB shall initiated action about to impose the Environment Compensation for defaulting days.*
- v) The unit shall install automatic monitoring system on vent scrubbers for monitoring of gaseous emission emitted during shutdown.*

3. We also find on running page 150 that in the report relating to source emission monitoring, the parameters have not been specified. A prayer has been made by the Counsel for the Project Proponent to seek instructions and file reply/objection to the report.

5. Let notice be served upon the unrepresented respondents.

6. List this matter on 12.01.2024....."

9. Further, the unit has intimated that Rectors vent scrubber sampling was planned for 17.11.2023 and 18.11.2023 vide its letter dated 16.11.2023. Copy of letter is enclosed and marked as Annexure-1.



10. UPPCB officials visited the industry during this time period and collected the sample of gaseous emission emitted from reactors vent scrubbers.
11. The sample was analysed by regional laboratory, UPPCB, Sonbhadra and the value of particulate matter was found within permissible prescribed limit as per standards. The analysed value of Particulate matter in gaseous emission is as follows:-

Sr. No.	Parameter	Unit	Results	Standards
1.	Particulate Matter	mg/Nm ³	62	150

The analysed report is attached herewith and marked as Annexure-2.

12. The unit has approached to M/s. Envirochem Research & Test Labs Pvt. Ltd., HIG-79, Sector-E, Aliganj, Lucknow for monitoring of gaseous emission emitted from reactors vent scrubbers. Subsequently, the unit has submitted monitoring report of the Gaseous emissions emitted from reactors vent scrubber to UPPCB. As per the monitoring report, the value of all parameters including Particulate matter was found within limit. Copies of Monitoring Report are attached herewith and marked as Annexure No.-3.
13. During visit, it was found that Sampling platform and Port hole has been established on each vent scrubbers by the industry. On the basis of monitoring report, discussion with industry representative and facts



found during visit, the complying status of joint committee recommendation are as follows:-

Sr. No.	Recommendations	Complying Status
1.	The unit needs to monitor the gaseous emission emitted from Vent Scrubbers during process shutdown/off production each year.	Complying
2.	The unit shall inform about next process shutdown/off production to UPPCB and UPPCB needs to monitor to ensure the gaseous emission emitted from Vent Scrubbers.	Complying, The value of parameter in gaseous emission was found within permissible limit.
3.	The unit shall install sampling platform and Port hole on each vent scrubbers.	Complying
4.	In case of any violation found according to the analysis report, the UPPCB shall initiate action to impose the Environment Compensation for defaulting days.	As per monitoring report, No violation has been found. In the light of this, action is not required.



5.	The unit shall install automatic monitoring system on vent scrubbers for monitoring of gaseous emission emitted during shutdown.	As per information provided by the industry vide letter dated 08.01.2024 (Copy attached as Annexure-4), the unit has floated enquiry for installation of automatic monitoring system in the vent scrubbers. Offers received from M/s Nevco Engineers Pvt. Limited and M/s IMTB Engineers Private Limited are being technically evaluated.
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The above Action Taken Report is being filed for the kind perusal and consideration of this Hon'ble Tribunal.

Dated: 10.01.2024

A blue ink handwritten signature and a date stamp '10/01/2024' are present above the typed name.

(U.K. Gupta)

Regional Officer

U.P. Pollution Control Board,
Sonbhadra



BC/ EHS/2023-24/ 120
16-Nov-2023

To,

Regional Officer
Uttar Pradesh Pollution Control Board
H.NO 162, Uttar Mohal (Near chandi Hotel).
Robertsganj,
Distt. Sonbhadra- 231216

Sub. Information about Plant off production and stack monitoring.

Ref: NGT Committee recommendation of OA 442/2023 hearing dated 31.10.2023.

Dear Sir,

This is with reference to the recommendation on OA 442/2023 hearing dated 31.10.2023 (shown below) our Reactors vent scrubber sampling is planned for 17.11.2023 & 18.11.2023.

Recommendations:-

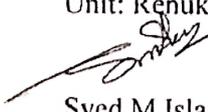
- i) The unit needs to monitor the gaseous emission emitted from Vent Scrubbers during process shutdown/off production each year.
- ii) The unit shall inform about next process shutdown/off production to UPPCB and UPPCB needs to monitor to ensure the gaseous emission emitted from Vent Scrubbers.

It may kindly be noted that these samplings shall be done by MOEF&CC and NABL approved laboratory.

This is for your information and necessary action.

Thanking you,
Your faithfully,

For Birla Carbon India Private Limited
Unit: Renukoot


Syed M Islam
(Head EHS)

Birla Carbon India Private Limited
(Formerly known as SKI Carbon Black (India) Private Limited)
Unit : Renukoot

Murdhwa IndL Area, P.O. Renukoot, Dist. Sonbhadra - 231 217, U.P., India

T : +91 5446 252388 - 91 / 255020 | F : +91 5446 252387 | W : www.birlacarbon.com | CIN : U23201MH2013PTC241741

Marketing Office 910 - 911, Kailash Building, Kasturba Gandhi Marg, New Delhi - 110 001 | T : +91 11 2335 1069 / 71 | F : +91 11 2335 0594



REGIONAL LABORATORY SONEBHADRA
UTTAR PRADESH POLLUTION CONTROL BOARD
 House No. 162, Uttar Mohal Robertsganj, Sonbhadra - 231216

Stack Emission Test Report

Ref No.23565415/Sonebhadra/2023

Date: 12/12/2023

- 1- Name & Address of Industry: M/s BIRLA CARBON INDIA PRIVATE LIMITED, INDUSTRIAL AREA, RENUKOOT, SONBHADRA
- 2- Sample Collected By: K K Maurya ,SA, Rajesh Gautam, L.A., Manoj Kumar, F.A. & Dilbag Yadav, F.A.
- 3- Date of Monitoring: 18/11/2023
- 4- Source of Sampling: Scrubber Vent
- 5- Stack attached to: Reactor's Scrubber Vent (Hard Black Reactor C)
- 6- Stack Height: 12 Mtrs
- 7- Total No. of Boiler: 01 (Reactor)
- 8- Capacity of Boiler: 7000 Nm³/Hr (Reactor)
- 9- Fuel used: LDO (Light Diesel Oil)
- 10- Quantity of Fuel used: 5.3 Kg/min
- 11- Flue Gas Velocity: 6.19
- 12- Air Pollution Control Device: Wet Scrubber
- 13- Other remarks (if any): Stack emission monitoring of Scrubber Vent during off Production but reactor is in running condition.
- 14- Further details of sample location nad Test methods followed are appened overleaf:

Sr no.	Parameter	Unit	Result	Standards
1	Particulate Matter (PM)	mg/Nm ³	62	150

Analysed by-
[K K Maurya SA]

Authorised Signatory-

K K Maurya (SA)

Handwritten signature
12/12/23

Umesh
Kumar
Gupta
Regionally Officer

Digitally signed
by Umesh Kumar
Gupta
Date: 2023.12.20
16:42:07 +05'30'



Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Scince 2001 & UPPCB, Lucknow, Since 1995

ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101



TC-7516

HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl_2@yahoo.com, ertireport22@gmail.com

TEST REPORT

Report No. ST/01

Date: 21.11.2023

SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217			
2.	ULR Code	TC751623000001091			
3.	Sample Code	ERTL/ST01/2023/11/17/372			
4.	Monitoring Done By	Lab Representative			
5.	Name of Instrument Used	Stack Monitoring Kit VSS-1, Flue Gas Analyzer			
6.	Source of Monitoring	Scrubber Vent			
7.	Attached to	Soft Black Reactor A			
8.	Date of Monitoring	17.11.2023			
9.	Material of Scrubber vent	M.S.			
10.	Capacity	7000 Nm ³ /hr			
11.	Type of Fuel Used	LDO (Light Diesel Oil)			
12.	Operating Load	85%			
13.	Quantity of Fuel Consumption	4.8 Kg/m			
14.	Diameter of scrubber vent	0.7 mtr			
15.	Height of stack	15 mtr			
S.N.	PARAMETERS	UNIT	METHOD	MEASURED VALUES	LIMIT (AS PER CPCB)
1.	Ambient Temperature	°C	IS:11255 (PART-1)	30.4	-
2.	Exhaust Gas Temperature	°C	IS:11255 (PART-1)	85.4	-
3.	Velocity of Exhaust Gas	m/sec	IS:11255 (PART-1)	5.7	-
4.	Concentration of PM	mg/Nm ³	IS:11255 (PART-1)	28.2	150 mg/Nm ³
5.	Concentration of SO ₂	mg/Nm ³	IS:11255 (PART-2)	17.8	-
6.	Concentration of NO _x	ppm	IS:11255 (PART-7)	115.0	-
7.	Concentration of CO	mg/Nm ³	IS:13270:1992	5.0	-
8.	Concentration of CO ₂	%	IS:13270:1992	7.0	-
9.	Concentration of O ₂	%	IS:13270:1992	8.7	-

Analyst

Checked By

(Laboratory In-charge)

Note : 1. The above results are related only to the test performed on the sample. Endorsement of product is neither inferred nor implied. 2. This report is not to be reproduced wholly or in part and can not be used as an evidence in the court of law and should not be used in any advertising media without our special permission in writing. 3. Sample will be destroyed after fifteen days from the date of reporting. 4. Total liability of our lab is limited to the invoiced amount. 5. Report refers to the sample received by Envirochem Research & Test Labs Pvt. Ltd. unless mentioned otherwise.



Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management.

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Science 2001 & UPPCB, Lucknow, Since 1995

ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101



TC-7516

HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl_2@yahoo.com, ertreport22@gmail.com

TEST REPORT

Report No. ST/0.2

Date: 21.11.2023

SOURCE EMISSION MONITORING REPORT

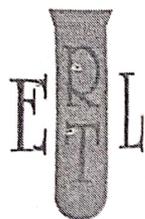
1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217			
2.	ULR Code	TC751623000001092			
3.	Sample Code	ERTL/ST02/2023/11/17/373			
4.	Monitoring Done By	Lab Representative			
5.	Name of Instrument Used	Stack Monitoring Kit VSS-1Flue, Gas Analyzer			
6.	Source of Monitoring	Scrubber Vent			
7.	Attached to	Soft Black Reactor B			
8.	Date of Monitoring	17.11.2023			
9.	Material of Scrubber vent	M.S.			
10.	Capacity	7000 Nm ³ /hr			
11.	Type of Fuel Used	LDO (Light Diesel Oil)			
12.	Operating Load	85%			
13.	Quantity of Fuel Consumption	4.8 Kg/min Kg/m			
14.	Diameter of scrubber vent	0.7 mtr			
15.	Height of stack	15 mtr			
S.N.	PARAMETERS	UNIT	METHOD	MEASURED VALUES	LIMIT (AS PER CPCB)
1.	Ambient Temperature	°C	IS:11255 (PART-1)	32.2	-
2.	Exhaust Gas Temperature	°C	IS:11255 (PART-1)	80.0	-
3.	Velocity of Exhaust Gas	m/sec	IS:11255 (PART-1)	5.5	-
4.	Concentration of PM	mg/Nm ³	IS:11255 (PART-1)	32.0	150 mg/Nm ³
5.	Concentration of SO ₂	mg/Nm ³	IS:11255 (PART-2)	12.3	-
6.	Concentration of NO _x	ppm	IS:11255 (PART-7)	103.0	-
7.	Concentration of CO	mg/Nm ³	IS:13270:1992	8.0	-
8.	Concentration of CO ₂	%	IS:13270:1992	7.3	-
9.	Concentration of O ₂	%	IS:13270:1992	8.1	-

Analyst

Checked By

(Laboratory In-charge)

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Envirochem Research & Test Labs Pvt. Ltd.

Specialist in : Environmental Impact Assessment, Environmental Monitoring & Management

Approved Environmental Laboratory From MoEF&CC Under E.P.Act 1986, Since 2001 & UPPCB, Lucknow, Since 1995

ISO 14001:2015 Cert No. 210503029101 ■ ISO 45001:2018 Cert No. 210503039101 ■ ISO 9001:2015 Cert No. 210503019101



TC-7516

HIG - 79, Sector - E, Aliganj, Lucknow - 226 024 Ph. : 0522-3584345, 8318644902 E-mail : etl_2@yahoo.com, ertlreport22@gmail.com

TEST REPORT

Report No. ST/03

Date: 21.11.2023

SOURCE EMISSION MONITORING REPORT

1.	Name & Address of Industry	M/s BIRLA CARBON INDIA PVT. LTD. UNIT MURDHAWA (RENUCOOT) INDUSTRIAL AREA, P.O. RENUKOOT, DISTT. SONEBHADRA, (U.P.) - 231 217			
2.	ULR Code	TC751623000001093			
3.	Sample Code	ERTL/ST03/2023/11/18/374			
4.	Monitoring Done By	Lab Representative			
5.	Name of Instrument Used	Stack Monitoring Kit VSS-1Flue, Gas Analyzer			
6.	Source of Monitoring	Scrubber Vent			
7.	Attached to	Hard Black Reactor C			
8.	Date of Monitoring	18.11.2023			
9.	Material of Scrubber vent	M.S.			
10.	Capacity	7000 Nm ³ /hr			
11.	Type of Fuel Used	LDO (Light Diesel Oil)			
12.	Operating Load	90%			
13.	Quantity of Fuel Consumption	5.3 Kg/m			
14.	Diameter of scrubber vent	0.4 mtr			
15.	Height of stack	15 mtr			
S.N.	PARAMETERS	UNIT	METHOD	MEASURED VALUES	LIMIT (AS PER CPCB)
1.	Ambient Temperature	°C	IS:11255 (PART-1)	28.4	-
2.	Exhaust Gas Temperature	°C	IS:11255 (PART-1)	75.2	-
3.	Velocity of Exhaust Gas	m/sec	IS:11255 (PART-1)	6.19	-
4.	Concentration of PM	mg/Nm ³	IS:11255 (PART-1)	31.0	150 mg/Nm ³
5.	Concentration of SO ₂	mg/Nm ³	IS:11255 (PART-2)	18.4	-
6.	Concentration of NO _x	ppm	IS:11255 (PART-7)	105.0	-
7.	Concentration of CO	mg/Nm ³	IS:13270:1992	4.0	-
8.	Concentration of CO ₂	%	IS:13270:1992	6.2	-
9.	Concentration of O ₂	%	IS:13270:1992	9.7	-

Analyst

Checked By

(Laboratory In-charge)

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ADITYA BIRLA



BIRLA CARBON

BC/ EHS/2023-24/ 150
8-Jan-24

To,

Regional Officer
Uttar Pradesh Pollution Control Board
H.NO 162, Uttar Mohal (Near chandi Hotel).
Robertsganj,
Distt. Sonbhadra- 231216

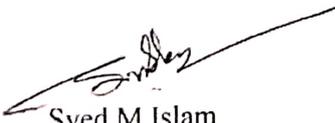
Sub. Recommendation of OA 442/2023 dated: 31.10.2023.

Dear Sir,

As per above mentioned recommendation we have complied with all first four points and for the fifth point please find the below reply.

- We have floated enquiry for installation of automatic monitoring system in the vent scrubbers.
- Offers received from Nevco Engineers Pvt. Limited and IMTB Engineers Private Limited are being technically evaluated. (Farther other technical evaluation and scope are in progress)
- We are assuring you that we shall install automatic monitoring system on vent scrubbers for monitoring of gaseous emission emitted during shutdown, in a phase manner within 12 months considering our annual shutdowns.

Thanking you,
Your faithfully,


Syed M Islam
(Head EHS)

For Birla Carbon India Private Limited
Unit: Renukoot

Birla Carbon India Private Limited
(Formerly known as SKI Carbon Black (India) Private Limited)
Unit : Renukoot

Murdhwa Indl. Area, P.O. Renukoot, Dist. Sonbhadra - 231 217, U.P., India

T : +91 5446 252388 - 91 / 255020 | F : +91 5446 252387 | W : www.birlacarbon.com | CIN : U23201MH2013PTC241741

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